कृपया ध्यान दें कि यह भारत का राजपत्र, या जगत ऑफ इंडिया जीएसटी के अन्तर्गत है। इसमें अंग्रेजी में शीर्षक या विवरण नहीं है।

MINISTRY OF COMPANY AFFAIRS
NOTIFICATION

New Delhi, the 17th November, 2006

S.O. 1983(E).—In exercise of the powers conferred by Sub-section (2) of Section 1 of the Company Secretaries (Amendment) Act, 2006 (8 of 2006), the Central Government hereby appoints 17th day of November, 2006 as the date on which Sections 8, 10, 12, 13 (new Section 15A to the Company Secretaries Act, 1980), 14, 15, 16, clause (i) of Section 17, Sections 19, 20, 21, 22, 25, 26, 27, 28 and 32 of the said Act shall come into force.

[F.No. 527/2006-CL-V]

JITESH KHOSLA, Jr. Secy.